

**CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD**

**OA/020/00367/2017
Date of Order : 28-10-2019**

Between :

- 1) KadavalaRamesh, aged about 38 years
S/o Krishna Rao,
Occ: Fitter, D.No.50-95-2/E, North Extension,
Seethammadhara, Visakhapatnam-530013.
- 2) SesettiAdinarayana, aged about 38 years
S/o Venkataramana, Occ: Welder, Kummaristreet,
Yelamanchali, Visakhapatnam-531055.
- 3) SuggukameswaraRao, aged about 39 years
S/o Krishna Murthy, Occ: Welder, Kotipalli Village,
Vadada (PO), Badangi, Vizianagaram-535124.
- 4) BandaruRajeswaraRao, aged about 40 years
S/o Satyarao, Occ: Welder, D.No.14-7-7(2/1),
Anthonyagar, Maharanipeta, Visakhapatnam.
- 5) MugadaSrinubabu, aged about 39 years
S/o late China Sanyasi, Occ: Welder
D.No.9-95, Rushikonda, Visakhapatnam-530045.
- 6) Kona SrinivasaRao, aged about 38 years
S/o Satyam, D.No.8-18-420/A, Occ: Welder,
VTAgraharam, Rongalistreet, Vizianagaram-535004.
- 7) Penumathsa Venugopala Raju, aged about 39 yrs
S/o P VenkateswaraRaju, Occ: Welder,
D.No.36-90-21/1, Sri SrinivasaNilyam, Sri Nagar,
Kancharapalem, Visakhapatnam-530008.
- 8) Chukka M Sasikumar, aged about 40 yrs
S/o Apparao, Occ: Welder D.No.34-12-14,
Holy Cross Street,Gnanapuram, Visakhapatnam
- 9) GudeAppalaSatyanarayana, aged about 39 years
S/o Late Veeraju, Occ: Welder D.No.33-14-245/A,
Allipuram Main Road, Visakhapatnam- 530004.
- 10) MangalagiriMadhavaRao, aged about 39 years
S/o Late Suryanarayana,Occ: Welder D.No.20- 99-60,
Relliveedhi, Jabbarthota, Near AVN College,
Visakhapatnam- 530001.
- 11) GajjanaAnandaRao, aged about 40 years
S/o late SurannaIdu, Occ: Welder D.No.57-4-38/6,
Durganagar, Kancharapalem, Visakhapatnam- 530008.
- 12) RamadalaiRamesh, aged about 39 years
S/o Suryanarayana, Occ: Welder D.No.57-25-6/5,
Tummadapalem, Kancharapalem, Visakhapatnam- 530008.
- 13) Kallempudi Ravi Kumar, aged about 38 years
S/o Surya PrakasaRao, Occ: Welder D.No.37-11-178,
Behind Govt. Polytechnic College, PR Gardens,
Visakhapatnam-530007.

14) NaremasettiVenkata Rama Chandra Rao,
aged about 38 years S/o late SubbaRao,
Occ: Welder D.No.51-13-16, Indiragandhi
statue backside, Nakkavanipalem, Visakhapatnam-530013.

15) Patta Kanaka Raju, aged about 39 years
S/o Guruvulu, Occ: Welder D.No.LIG-II/58,
APHB Colony, PM Palem, Visakhapatnam-530041.

16) KilladaSanthiManoj Kumar,
aged about 36 years S/o Bhaskararao,
Occ: Welder D.No.MIG-I 239, Phase-III, VUDA Colony,
Vizianagaram.

17) PullachandraRao, aged about 36 years
S/o Nooku Naidu,
Occ: Welder D.No.57-14-22/1, Subhash Nagar,
Kancharapalem, Visakhapatnam-530008.

18) PartapuPrasadaRao, aged about 35 years
S/o late Sundararao, Occ: Welder D.No.50-64-26/10/1,
Seethampeta, Relliveedi, Visakhapatnam- 530016.

19) RongalaVenkataRamana, aged about 40 years
S/o Kistamma, Occ: Welder D.No.6-38-30/1/A,
LV Nagar, Old Gajuwaka, Visakhapatnam-530026.

20) AmbatiGangaRaju, aged about 40 years
S/o Suryanarayana, Occ: Welder D.No.9-4-285/2,
Krishna Nagar, High School Road, Visakhapatnam

21) VaradaSrinivasaRao, aged about 41 years
S/o Venkatarao, Occ: Welder D.No. 10-5-30,
Kailash Nagar, Gajuwaka, Visakhapatnam- 530026.

22) PolamarasettiSreenivasaRao,
aged about 37 years S/o Satyanarayana,
Occ: Fitter, D.No..1-117, ChinthalaAgraharam,
Vepagunta (Post), Visakhapatnam-530047.

23) SalapuGurumurthy, aged about 36 years
S/o Demudu, Occ: Fitter, D.No.6-83,
Padmanabhanagar. RRV Puram, Visakhapatnam- 530029.

24) BoyaPavan Kumar, aged about 38 years
S/o Ramanaidu, D.No: 21-101, Kakani Nagar,
Visakhapatnam- 530009.

25) KosanaRami Reddy, aged about 33 years
S/o Suttiyya, Occ: Fitter,
D.No.Chippada Post & Village, Bneemunipatnam,
Visakhapatnam-531163.

26) Tajuddin Baba, aged about 37 years
S/o Abdul Subhan, Occ: Fitter, D.No.9-9-47/2,
Mangapuram Colony, NearTara Mosque,
Visakhapatnam-530017.

27) Potnuru CHV Narasimham, aged about 32 years
S/o GovindaRao, Occ: Fitter, D.No.39-8-51/1, Sector 8,
Near Walkers Park, Muralinagar, Visakhapatnam-530007

28) Vasa Ravi Kumar, aged about 38 years
S/o Krishna Rao, K. Kotapadu Near Post Office,
Visakhapatnam 531 034.

29) Betha Venkata Appa Rao, aged about 40 years
S/o Sanyasirao, D.No. 45-2-58/1,
Ramachandranagar, Akkayyapalem,
Visakhapatnam-530016.

30) Mandava Nagasai Krishna, aged about 38 years
S/o Madhusudhana Rao,
D.No. 37-6-63/1, Satyanagar, Muralinagar,
Visakhapatnam-530007.

31) Pentakota Jagadeeswara Rao, aged about 37 years
S/o Suryanarayana, D.No. 18-42, Kasibatla Street,
Gavarapeta, Khasimkota, Visakhapatnam-531031

32) Israpu Srinivasa Rao, aged about 40 years
S/o Appa Rao, D.No. 36-94-240/6,
Ambedkar Nanar, Ramji Estate,
Kancharapalem , Visakhapatnam-530008.

33) Katta Uma Mahesh aged about 38 years
S/o K. Koteswara Rao,
H.No. 39-20-41/2, Madhavadhara, Visakhapatnam-530007.

34) Anakapalli Siva aged about 36 years
S/o Venkata Rao, 8-57-110, Chittivalasa (P)
Bhoomuni Pattanam (M),
Visakhapatnam-531162

35) P. Rambabu aged about 34 years
S/o P. Appala Swami, D.No. 1-127, Keetinpeta,
Bheemili, Visakhapatnam-531163

36) Varasala Kiran Kumar, aged about 38 years
S/o V. Rama Rao, 40-58-9, Sanjeeva Colony,
Visakhapatnam-530004

37) Nettimi Venkata Uma Maheshwara Rao,
aged about 40 years, S/o Appala Swamy,
H.No. 38-19-10/6/1/1, Jyothi Nagar, Marripalem,
Visakhapatnam-530018.

38) Charapaka Rama Chandra Rao aged about 41 years
S/o Kanna Rao, H.No. 32-5-39,
Nathayyapalem, BHPV(PO), Visakhapatnam-530012.

..Applicants

AND

1) The Union of India,
Represented by its Secretary to the Government of India,
Ministry of Defence, South Block, New Delhi-110 001.

2) The Chief of Naval Staff, Integrated Head quarters
Ministry of Defence (Navy), Sena Bhavan, New Delhi- 110 011

3) The Flag Officer Commanding-in-Chief, Head Quarters,
Eastern Naval Command, Head Quarters,
Visakhapatnam- 530014

4) The Admiral Superintendent, Naval DockYard
Visakhapatnam- 530 014

...Respondents

Counsel for the Applicants : Mr. T. Koteswara Rao

Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM :

THE HON'BLE MRS.NAINI JAYASEELAN,ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mrs.Naini Jayaseelan , Administrative Member)

Counsel for the applicant seeks permission to withdraw the Original Application. At the request of counsel for the applicants, the case is disposed of as withdrawn.

2. Learned Sr Central Govt., Standing Counsel for Respondents present and she has no objection for withdrawal of the O.A. Accordingly the case is disposed of as withdrawn.

3. No order as to costs.

(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

Dated : 28th October, 2019.
Dictated in Open Court.

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